

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 2284-2285/2017

INDIAN OIL CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

M/S INDO TRADERS CORPORATION . & ANR.

Respondent(s)

Date : 17-05-2018 These appeals were called on for hearing today.

For Appellant(s)

Ms Mala Narayan, Adv.
Mr. Rahul Narayan, AOR

For Respondent(s)

Ms. Garima Prashad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly served/represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
17.05.2018

hj